

(a) whether Government has received any request from Himachal Pradesh for sanctioning of another National Highway (NH) connecting Shimla with the industrial area of Nalagarh-Baddi-Barotiwala and further Ropar in Punjab;

(b) if so the action taken by Government thereon;

(c) whether it is a fact that some proposals are lying with Government for its consideration to convert the State Highways into National Highways including the 106.40 km. State Highway No.6 originating from Shimla and passing through Jubbarhatti (Shimla airport)- Kunihar-Ramshehar-Nalagarh upto Ghanauli (Ropar in Punjab);

(d) if so, the current status of the proposals; and

(e) by when proposed State Highways are likely to be converted into National Highways ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (e) The State Government has submitted a few proposals for conversion from State Highways to National Highways including the 106.40 km. State Highway No.6 originating from Shimla and passing through Jubbarhatti (Shimla airport)-Kunihar-Ramshehar-Nalagarh upto Ghanauli (Ropar in Punjab). Out of these, two proposals, Nagrota-Ranital-Dehra-Mubarikpur and Paonta - Rajban-Shillai - Hatkoti have already been declared as National Highway in Himachal Pradesh in December, 2008. There is no proposal to declare the other road as National Highway since the emphasis is on development of the existing National Highways which suffers from many deficiencies

Land required for construction and widening of NHs

1289. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the State-wise area of land acquired for construction and widening of the National Highways during 2005-06, 2006-07, 2007-08 and 2008-09;

(b) the amount of compensation released for such acquisition, State-wise;

(c) the area of land proposed to be acquired for the National Highways in Himachal Pradesh;

(d) the time by when the said land is likely to be acquired;

(e) whether it is a fact that some cases of land acquisition are under dispute in Himachal Pradesh; and

(f) if so, the details thereof and by when these disputes are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The National Highways are entrusted to the State Governments, National Highways Authority of India (NHAI) and Border Roads Organisation (BRO) for development

and maintenance who are also acquiring land. The information except that of Himachal Pradesh is being collected and will be laid on the Table of the House.

(c) Approximately, 821.67 hectares of land (787.44 hectares by Himachal Pradesh Government and 34.23 hectares by NHAI) is to be acquired for the National Highways in Himachal Pradesh.

(d) The land has been partly acquired and there is a statutory limit of two years to complete the acquisition from the date of issue of the notification.

(e) and (f) A total of 56 disputes have been reported which are under trial in various Courts/Arbitrators. As these disputes are to be settled by the Courts/Arbitrators. There is no fixed time limit for their settlement.

Proposal for Inter-State roads from Chhattisgarh

1290. SHRI SHREEGOPAL VYAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the proposal received from Chhattisgarh for inter-State roads of economic importance; and

(b) the details of the decision taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Two proposals, viz. (i) widening and strengthening from Km.15/2 to 37/5 (SH-7) of Dhanora Moorungaon Road costing Rs. 1565.00 lakhs and (ii) upgradation (Strengthening and widening) of Khairagarh Ateriya-Joratari Road costing Rs.1130.21 lakhs were received from State Government of Chhattisgarh.

(b) The proposals were not framed in accordance with the Ministry's guidelines and were accordingly returned for re-casting.

Four laning of NH-87 between Rampur and Nainital

1291. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to four lane NH-87 between Rampur and Nainital;

(b) whether widening of the bridge/construction of a new bridge on river Bhakhra at Bilaspur is also proposed under this project;

(c) if so, the details thereof and if not, the reasons therefor,

(d) whether Government is also aware that the stretch between Rampur and Rudrapur on NH-87 is in a state of severe neglect and has more than one foot deep craters as the tarmac has been washed off in the rains; and

(e) the steps taken to repair the highway in this stretch and by when the work would be completed?